Annexure - 1

Name of the corporate debtor: **Shipra Estate Limited** **Date of commencement of CIRP:** **24-Jan-24** **List of creditors as on** **31-Oct-24**

CIN No **U70101DL1987PLC029594**

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Capital India Finance Limited- i) MANHATTAN INFRA SERVICE PRIVATE LIMITED	01-02-2024	10,29,96,676	-						-	-	10,29,96,676	-	
2	Capital India Finance Limited- ii) JAYANTAH BUILDTECH PRIVATE LIMITED	01-02-2024	7,40,70,308	-								7,40,70,308	-	
3	Morgan Asian Private Limited	06-02-2024	93,37,15,394	93,37,15,394			93,37,15,394	No	12.78%				-	
4	Genesis Finance Company Limited	07-02-2024	9,69,95,238	-									9,69,95,238	
5	Indiabulls Housing Finance Limited	07-02-2024	6,81,59,08,252	1				No	0.00%	6,81,59,08,251			-	Note 1
6	APRN Enterprises Private Limited	07-02-2024	46,17,71,405	46,17,71,405		46,17,71,405		No	6.32%			-	-	
	Total		8,48,54,57,273	1,39,54,86,800	-	46,17,71,405	93,37,15,394	-	0	6,81,59,08,251	-	17,70,66,984	9,69,95,238	

Note 1 : Due to ongoing litigation, the claims from Indiabulls Housing finance Limited and ARCIL have been admitted at a notional value of Rs. 1